

**CENTRAL ADMINISTRATIVE TRIBUNAL  
KOLKATA BENCH, KOLKATA**



O.A/350/931/2020

Date of Order: 10.02.2021

**Coram:** Hon'ble Ms. Bidisha Banerjee, Judicial Member  
Hon'ble Dr. (Ms.) Nandita Chatterjee, Administrative Member

Aiswarya Raha, daughter of Sankar Prasad  
Raha, aged about 25 years, vill and P.O Hijal  
Pakuria, P.S – Habra Dist. 24 Parganas North,  
West Bengal, Pin 743271.

--Applicants

Vs

1. Union of India, service through the Secretary to the Government of India, Ministry of Communication, New Delhi 110001.
2. The Post Master General, Yogayog Bhawan, Director of Postal Services, Yogayog Bhawan, Kolkata 700012.
3. Assistant Director of Postal Services (Recruitment), West Bengal Circle, Yogayog Bhawan, Kolkata 700012.
4. Senior Superintendent of Post Offices, North Calcutta Division, Kol – 37.

--Respondents.

For The Applicant(s): Mr. A. Chakraborty, counsel  
Ms. P. Mondal, counsel

For The Respondent(s): Ms. A. Banerjee, counsel

**O R D E R (O R A L)**

Per: Ms. Bidisha Banerjee, Member (J):

Heard ld. counsel for both parties.

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2. At hearing, ld. counsel for the respondents produced a communication dated 09.02.2020, issued by O/o Chief Postmaster General, West Bengal Circle Kolkata, which reads as under:

*"Subject: Recruitment of the meritorious sports person in the cadre of PA/SA case of Smt. Aiswarya Raha.*

*Ref: LC 26/11/2020/A. Raha/Sports Quota Rectt./CO/Rectt dated 06.01.21*

*With reference to the subject mentioned above, it is intimated that, after proper verification of sports specialisation certificate issued by the Hony. General Secretary, West Bengal Kabaddi Association in Form-2, attached with the application form of Smt. Raha in support of her Sports performance on the basis of which she was selected in "Kabaddi" Discipline in the Cadre of PA vide result published on 18.02.20, the competent Authority has decided and ordered for cancellation of the selection of Smt. Aiswarya Raha, the petitioner and other two appointed candidates in "Kabaddi" namely Smt. Nilufa Molla and Smt. Madhumita Saha, who had also submitted the certificates in form-2 issued by the same authority in support of their Sports merit as there is no existence of the tent namely "West Bengal Kabaddi Association" at the available address.*

*Issue of cancellation order is under process."*

3. In view of the fact that the selection/appointment of Aiswarya Raha, the present applicant, stands cancelled, the OA has become infructuous and is accordingly disposed of as infructuous. The applicant seeks and is given liberty to challenge the cancellation order. No costs

(Nandita Chatterjee)  
Member (A)

(Bidisha Banerjee)  
Member (J)

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